

total cost of Rs. 515.11 lakhs have been sanctioned and Rs. 214.16 lakhs has been released as detailed below :

1993-94	-	Rs. 85.36 lakhs
1994-95	-	Rs. 92.50 lakhs
1995-96	-	Rs. 36.30 lakhs

(c) The allocation for the State of Maharashtra shall be finalised based on allocation for the programme during 1996-97 and share of the State Government in that.

[Translation]

Exploration of Non-Conventional Energy Sources

1691. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) the various projects launched by the Government in the National Capital Territory of Delhi for the exploration of the non-conventional energy sources during the last three years as on date;

(b) the locations selected to establish these projects and the amount allocated for this purpose during the said period; and

(c) the amount allocated for the current financial year and the amount spent so far, head-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The Government has been implementing a wide range of non-conventional energy projects/schemes such as solar lantern, solar street lighting, biogas plants, solar restaurant, solar showroom, battery operated vehicles, IREP etc. projects in the National Capital Territory of Delhi during the last three years and as on date.

(b) The solar lantern, street-lighting and community biogas schemes etc. cover the entire National Capital Territory of Delhi. The solar restaurant is located at Delhi Haat and solar show room is located at Cannought Place. The amount allocated for these projects during last three years is given in Statement

(c) The Ministry does not allocate funds state-wise. Funds are released to the States including to the National Capital Territory of Delhi, under various programmes, based on the proposals received from the States.

During the current financial year, Delhi Energy Development Agency (DEDA) has allocated an amount of Rs. 25 lakhs for SPV lantern programme out of which an amount of Rs. 23.7 lakhs has already been spent so far. Rs. 10 lakhs have been allocated for Community Biogas plants out of which no expenditure has been incurred so far. DEDA has not allocated any funds for the solar restaurant during the current financial year.

STATEMENT

The amount allocated and expenditure incurred for the projects launched during last three years

		(Rs. in lakhs)		
S. No.	Name of Project/ Scheme	1993-94	1994-95	1995-96
1.	SPV Lantern	20	23.9	32.72
2.	SPV Street Light Programme	18	Nil	3.38
3.	Biogas Programme	29.47	Nil	Nil
4.	Solar Restaurant	Nil	Nil	3.5
5.	Solar Showroom	Nil	Nil	7.20
6.	Wind Pump	1.18	0.77	Nil
7.	Under I.U.E.P. Scheme*	110	68	91.25
8.	Under I.R.E.P. Scheme #	44.19	39.03	60
9.	Special Demonstration Project (SDP)	2.45	Nil	Nil
10.	Demonstration project on operation of 200 diesel buses of the Delhi Transport Corporation, Delhi, on dual fuel made of diesel-methanol	Nil	Nil	42.33
11.	Repair of 40 non-functional Battery Buses of DEDA, Delhi (as one time grant)	Nil	Nil	50.00
12.	Development of High Energy Density Batteries by M/s. Reliance Auto Parts Manufacturing Company (P) Ltd., Calcutta and testing them in the Battery Buses of DEDA, Delhi	Nil	3.28	Nil
13.	NRSE Publicity exhibition, Photographic and video coverage arranged by DEDA, Delhi.	11.79	Nil	Nil

* Integrated Urban Energy Programme.

Integrated Rural Energy Programme.

[English]

LPG Agencies

1692. DR. PRABIN CHANDRA SARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any demand for opening of LPG agencies in Assam;

(b) if so, the details thereof alongwith their proposed locations: and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). Demands for opening additional LPG distributorships are received from time to time from different parts of the country including Assam. The locations meeting Oil Industry economic viability norms are included in the LPG Marketing Plan. Accordingly, 16 LPG distributorships have been included in the LPG Marketing Plan 1994-96 for Assam as under :

Rangiya	Karimganj
Nagaon	Chapar
Guahati (2)	Kharupetia
Barpeta Rd	Golaghat

Lanka

Mankachar

Durbri

Lumding

Ramakrishna Nagar

Biswanath Charali

Makum

Selection of the distributors is made through Oil Selection Board.

Land Records

1693. DR. KRUPASINDHU BHOI :

SHRI KRISHAN LAL SHARMA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether steps have been taken by the Government for computerisation and updating of land records;

(b) if so, the progress made so far in this regard and the total expenditure being incurred thereon;

(c) the State-wise details thereof;

(d) whether the Union Government propose to sanction special grants for States for the purpose;

(e) if so, the details thereof; and

(f) the date by which the land records are likely to be updated?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes Sir.

(b) So far 223 districts under the Scheme of Computerisation of Land Records have been covered and funds to the tune of Rs. 44.27 crores have been provided to States/UTs.

(c) A Statement giving State-wise details is attached.

(d) and (e). The Scheme of Computerisation of Land Records is a 100% Centrally Sponsored Scheme for providing grants to States/UTs.

(f) Updation of Land Records is a continuous process. However, 1st phase of complete data capture on the basis of available records is expected to be completed within three years as per the project guidelines. But as it mostly depends on the effective planning and efforts made up by the State/UT Governments, including their level to level Revenue functionaries. Hence the Government of India can not give a definite time frame.

STATEMENT

S. No.	State/UT	Number of Districts	Total amount released (Rs. in lakhs)
1.	Andhra Pradesh	12	418.00
2.	Assam	8	158.00
3.	Bihar	7	150.00
4.	Gujarat	9	165.00
5.	Goa	Entire State	20.00
6.	Haryana	17	275.00
7.	Himachal Pradesh	8	145.00
8.	Jammu and Kashmir	4	49.00
9.	Karnataka	9	216.00
10.	Kerala	14	295.00
11.	Madhya Pradesh	13	243.00
12.	Maharashtra	20	375.00
13.	Manipur	3	25.00
14.	Mizoram	1	25.00
15.	Orissa	12	252.50
16.	Punjab	5	123.02
17.	Rajasthan	16	293.00
18.	Sikkim	Entire State	32.00
19.	Tamil Nadu	10	243.00
20.	Tripura	3	85.00
21.	Uttar Pradesh	22	394.00
22.	West Bengal	14	410.00
23.	Dadra and Nagar Haveli	Entire U.T. (One unit)	12.38
24.	Delhi	Entire U.T. (One unit)	8.03
25.	Pondicherry	Entire U.T. (One unit)	15.00
Total		223 Project	4427.53